	West Tripura District			
	Court- wise and Station-wise pendency of Civil and Criminal C	ases as o	n 31.03.202	5
	Court- wise pendency of Cases as on 31.03.2			
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	827	454	1281
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	842	531	1373
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	0	94	94
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	675	542	1217
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	356	335	691
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	32	32
7	Sri Hrishikesh Chakrabarti, Judge, Family Court, Agartala	477	377	854
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	456	419	875
9	Smt. Tanusree Debnath, Civil Judge (Senior Division), (Court No.1), Agartala	809	0	809
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	945	0	945
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	318	1444	1762
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	108	1617	1725
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	242	686	928
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	153	834	987
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	49	796	845
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	27	808	835
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	45	750	795
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	27	886	913
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	50	716	766
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC)	41	739	780
	Total	6447	12060	18507
SI No	Station-wise pendency of Cases as on 31.0		Criminal	T-4-1
<b>SI. No.</b>	Name of the Station Agartala	Civil 5514	Criminal 11264	Total 16778
ı	Total	5514 5514	11264	16778
2	Family Court, Agartala	477	377	854
3	Addl. Judge, Family Court, Agartala	456	419	875
	Total	933	796	1729
	Grand Total	6447	12060	18507
	Orana iotai	J-7-1	500	. 5557

	Gomati District			
(	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.03.2	2025
	Court- wise pendency of Cases as on 31.0	3.2025		
SI. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	195	230	425
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	192	192	384
3	Sri Subhra Nath, Judge, Family Court, Udaipur	180	214	394
4	Smt. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	305	0	305
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	103	620	723
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	35	825	860
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	477	483
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	11	568	579
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	11	283	294
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	7	337	344
	Total 1045 3746 479			
	Station-wise pendency of Cases as on 31.0	3.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	847	2912	3759
		1	1	

Amarpur

Family Court, Udaipur

Total

**Grand Total** 

South Tripura Distric	ura Distric	oura	Trip	outh	So
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#### Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2025

#### Court- wise pendency of Cases as on 31.03.2025

, ,					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total	
1	Sri Gobinda Das, District & Sessions Judge, Belonia	168	162	330	
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Gobinda Das, District Judge, Belonia	123	40	163	
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	170	81	251	
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Belonia	115	0	115	
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	48	923	971	
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	110	747	857	
7	Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	23	795	818	
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	64	54	118	
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	16	367	383	
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	55	384	439	
	Total	892	3553	4445	
	Station-wise pendency of Cases as on 31.0	3.2025		•	
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Belonia	587	2667	3254	
2	Sabroom	135	805	940	
	Total	722	3472	4194	

SI. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	587	2667	3254
2	Sabroom	135	805	940
	Total	722	3472	4194
3	Family Court, Belonia	170	81	251
	Grand Total	892	3553	4445

	Heat of Blooder					
	Unakoti District  Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2025					
	Court- wise pendency of Cases as on 31.03.2025					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	185	207	392		
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC)	42	41	83		
3	Sri Sankari Das, Judge, Family Court, Kailashahar	143	413	556		
4	Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar	322	0	322		
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	100	498	598		
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	198	364	562		
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	62	554	616		
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar	61	398	459		
	Total	1113	2475	3588		
	Station-wise pendency of Cases as on 31.0	3.2025				
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Kailashahar	970	2062	3032		
	Total 970 2062 3032					

Family Court , Kailashahar

**Grand Total** 

	North Tripura District			
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.03.2	2025
	Court- wise pendency of Cases as on 31.0	3.2025		
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Angshuman Debbarma,</b> District and Sessions Judge, Dharmanagar	307	292	599
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	211	310	521
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	215	134	349
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	291	0	291
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	144	416	560
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	302	404	706
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	135	486	621
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	201	203
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	264	273
	Total	1616	2507	4123
	Station-wise pendency of Cases as on 31.0	3.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1390	1908	3298
2	Kanchanpur	11	465	476
	Total	1401	2373	3774
3	Family Court, Dharmanagar	215	134	349
_	Grand Total	1616	2507	4123

Sepa	hijala	District

#### Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2025

#### Court- wise pendency of Cases as on 31.03.2025

	1	
Civil	Criminal	Total
196	495	691
65	99	164
147	0	147
63	352	415
34	483	517
21	358	379
220	262	482
46	1043	1089
95	1203	1298
887	4295	5182
1.03.2025	•	
Civil	Criminal	Total
461	1688	2149
361	2508	2869
822	4196	5018
65	99	164
887	4295	5182
	196 65 147 63 34 21 220 46 95 887 1.03.2025 Civil 461 361 822 65	196 495 65 99 147 0 63 352 34 483 21 358 220 262 46 1043 95 1203 887 4295 1.03.2025 Civil Criminal 461 1688 361 2508 822 4196 65 99

	Khowai District					
C	Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2025					
	Court- wise pendency of Cases as on 31.03.2025					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	100	180	280		
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	86	181	267		
3	Judge, Family Court, Khowai <b>(Vacant)</b> charge remains with <b>Sri Veda Pratim Debbarma</b> , District & Sessions Judge, Khowai	82	81	163		
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	133	0	133		
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	47	1108	1155		
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	38	1005	1043		
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	18	789	807		
	Total	504	3344	3848		
	Station-wise pendency of Cases as on 31.0	3.2025				
SI. No.	. No. Name of the Station Civil Criminal Total					

Total

**Grand Total** 

Khowai

Judge, Family Court, Khowai

# Dhalai District

## Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2025

### Court- wise pendency of Cases as on 31.03.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Dhiman Debbarma,	46	148	194		
	District and Sessions Judge, Ambassa  Sri Anshuman Chowdhury					
2	Additional District and Sessions Judge, Ambassa	41	71	112		
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	16	25	41		
4	Sri Rahul Roy, Civil Judge (Senior Division), Ambassa	65	0	65		
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	25	173	198		
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	6	61	67		
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	75	95	170		
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	12	453	465		
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	77	417	494		
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	19	229	248		
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	166	174		
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	48	48		
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	6	66	72		
	Total	396	1952	2348		
	Station-wise pendency of Cases as on 31.0	3.2025				
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Ambassa	183	453	636		
2	Kamalpur	164	965	1129		
3	Longtharai Valley	27	395	422		
4	Gonda Twisa	6	114	120		
	Total	380	1927	2307		
5	Family Court, Ambassa	16	25	41		
	Grand Total 396 1952 2348					

	District-wise pendency of Civil and Criminal Cases as on 31.03.2025					
SI. No.	Name of the District (s)	Civil	Criminal	Total		
1	West Tripura District, Agartala	6447	12060	18507		
2	Gomati District, Udaipur	1045	3746	4791		
3	South Tripura District, Belonia	892	3553	4445		
4	Unakoti Judicial District, Kailashahar	1113	2475	3588		
5	North Tripura District, Dharmanagar	1616	2507	4123		
6	Sepahijala District, Sonamura	887	4295	5182		
7	Khowai District, Khowai	504	3344	3848		
8	Dhalai District, Ambassa	396	1952	2348		
	Total 12900 33932 46832					